

HIGH COURT FOR THE STATE OF TELANGANA

R.O.C.NO.4027/OP CELL/2019

Date: 20-12-2019

CIRCULAR

Sub: Subordinate Courts – Civil and Criminal – Updating daily disposals, Nil disposals and leaves – Issuance of certain instructions - Regarding.

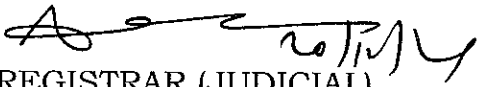
- Ref: 1) High Court's Circular in ROC No.4547/OP Cell/2017, dated 04-08-2017.
2) High Court's Circular in ROC No.4795/OP Cell/2017, dated 17-08-2017.
3) High Court's Circular in ROC No.546/OP Cell/2018, dated 20-01-2018.

* * *

Attention of all the Unit heads in the State of Telangana is invited to the circular instructions issued in the references cited, wherein it is requested to update the daily disposal, nil disposal and leaves of the Judicial Officers on regular basis.

As it is noticed that some of the Officers are not entering the details of all the disposals everyday and they are entering pre-2015 (5+0) cases only, all the Judicial Officers in the State are hereby directed to update all the daily disposals including pre-2015 cases, nil disposals and leave(s) in cases the officer being on leave, regularly.

The receipt of this Circular may be acknowledged.


REGISTRAR (JUDICIAL)

To

All the Unit Heads (with a request to circulate to all the Judicial Officers in their Unit).

Copy to:

- 1) The Registrar General and all the Registrars, High Court for the State of Telangana.
- 2) The Registrar (IT-cum-Central Project Co-ordinator) for directing the concerned to place the circular in the High Court's web site.
- 3) The Personal Secretary to the Hon'ble Administrative Judges (for Lordships' kind perusal).
- 4) The Section Officer, Statistics Section (for information)
- 5) The Section Officer, Special Officers' Section (for codification)